

also, *inter alia*, makes the promoter liable for refund of amount, with interest and compensation, in applicable cases, in accordance with the relevant provisions, in case the promoter fails to complete or is unable to give possession of the apartment, plot or building as per the terms of the agreement for sale.

Open defecation free towns along river Ganga

472. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has any plan to declare towns along the river Ganga Open Defecation Free;

(b) if so, what is the date set for this purpose;

(c) what is the number of towns along the river which have been declared open defecation free, so far; and

(d) what action Government proposes to take to expedite this work?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) The objectives of Swachh Bharat Mission - Urban (SBM-U) *inter alia* provides to make all Urban Local Bodies (ULBs) including 97 Ganga towns Open Defecation Free (ODF) by 2nd Oct., 2019. Number of Ganga Towns declared ODF as on 26.01.2018 is as below:—

Sl.No.	State	No. of Ganga towns	Declared ODF Town (Nos.)
1.	Uttarakhand	16	16
2.	Uttar Pradesh	21	21
3.	Bihar	18	18
4.	Jharkhand	2	2
5.	West Bengal	40	31
TOTAL		97	88

Under SBM (U), the share of Central Government as incentives on toilets is as under:—

- ₹ 4,000/- per toilet unit—For all States other than North Eastern States and Hilly States
- ₹ 10,800/- per toilet unit—For all North Eastern and Hilly States
- ₹ 39,200/- per unit of Community/Public Toilet
- ₹ 12,800/- per unit of Urinal

In addition, continuous monitoring of progress in each State/UT and Information, Education and Communication (IEC) activities are undertaken for behavioural change.

Funds for Visakhapatnam under SCM

473. SHRI V. VIJAYASAI REDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of projects approved for Visakhapatnam under the Smart Cities Missions (SCM) since its implementation in 2015 and the estimated cost of all projects that have been approved for the city;

(b) whether it is a fact that not even a single rupee has been released for Visakhapatnam Smart City during 2017-18 and 2018-19;

(c) if so, the details thereof;

(d) the amount that was sanctioned during 2015-16 and 2016-17 and its utilisation; and

(e) the physical status of approved projects and by when all the projects are going to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The city of Visakhapatnam was selected for development as Smart City in Round 1 in January, 2016. A total of 28 projects at an estimated cost of ₹ 1,602 crore were included by the city in its Smart City Proposal (SCP). The details of projects in Visakhapatnam's SCP can be seen from the Mission's website www.smartcities.gov.in.

(b) and (c) No, Sir. As full first year instalment of ₹ 196 crore had been released to the city till 2016-17 and no request was made by the city for second instalment, no fund could be released to the city during 2017-18. In 2018-19, based on the request received from the city and utilization of funds, second instalment of ₹ 98 crore was released to the city.

(d) Details of funds released to Visakhapatnam under the Smart Cities Mission during the years 2015-16 and 2016-17 and their utilisation reported by the city are as follows:—

(₹ in crore)			
During 2015-16	During 2016-17	Total Released	Utilisation Reported
188.00	8.00	196.00	196.00